

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.204
C.P. (IB)/112(AHM)2024

Proceedings under Section 7 IBC

IN THE MATTER OF:

Harsiddhi Distillery Private Limited
V/s
Eureka Industries Limited

.....Applicant

.....Respondent

Order delivered on: 17/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Jatin Kapadia, PCS
For the Respondent :

ORDER

Ld. PCS for the applicant submitted that they have complied the order dated 01.04.2024. Pending review of the additional documents submitted, applicant is directed to issue notice upon respondents.

List for further consideration on 19.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)